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12 CMP- 13 COA 14 COA 14 COA 15 CON 16 CON 17 CON 18 Cont 20 Cont 21 Cont 22 CON 23 COP 24 CRA- 25 CRLA 26 CRLL 27 CRLN 28 CRLN 30 CRLF 31 CRL 31 CRL 32 CRM 33 CRP-	Civil Miscellaneous Petition -Appeals against judgement in Comp.Pet. -PL-Appl.in pending Proceeding(Comp. Act.) TAC-Appeals against orders in Civil Contempt TAR-Appeals against orders in Crl.Cont.mater TC-Cotempt of Court Cases (Civil contempt) empt Petition in Berhampur Bench empt Petition in Bhubaneswar Bench	2475 18 2 9 1 7355 6
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16 CON 17 CON 18 Cont 19 Cont 20 Cont 21 Cont 22 CON 23 COP 24 CRA 25 CRL 26 CRL 27 CRL 28 CRL 30 CRL 31 CRL 31 CRL 32 CRM 33 CRP	TAR-Appeals against orders in Crl.Cont.mater TC-Cotempt of Court Cases (Civil contempt) empt Petition in Berhampur Bench empt Petition in Bhubaneswar Bench	1 7355 6
17 CON 18 Cont 19 Cont 19 Cont 20 Cont 21 Cont 22 CON 23 COP 24 CRA- 25 CRLA 26 CRLI 27 CRLN 28 CRLN 30 CRLS 31 CRL 32 CRM 33 CRP-	TC-Cotempt of Court Cases (Civil contempt) empt Petition in Berhampur Bench empt Petition in Bhubaneswar Bench	7355 6
18 Cont 19 Cont 20 Cont 21 Cont 22 CON 23 COPI 24 CRA- 25 CRL 26 CRL 27 CRL 28 CRL 30 CRL 31 CRL 31 CRL 32 CRM 33 CRP-	empt Petition in Berhampur Bench empt Petition in Bhubaneswar Bench	6
19 Cont 20 Cont 21 Cont 21 Cont 22 CON 23 COP 24 CRA- 25 CRL 26 CRL 27 CRL 28 CRL 30 CRL 31 CRL 31 CRL 32 CRM 33 CRP-	empt Petition in Bhubaneswar Bench	
20 Cont 21 Cont 22 CON 22 CON 23 COPI 24 CRA- 25 CRLA 26 CRLL 27 CRLN 28 CRLN 30 CRLF 31 CRL 32 CRM 33 CRP-	·	785
21 Cont 22 CON 23 COPI 24 CRA- 25 CRL/ 26 CRLI 27 CRLN 28 CRLN 30 CRLS 31 CRLS 31 CRLS 32 CRM 33 CRP-		
22 CON 23 COPI 24 CRA- 25 CRL/ 26 CRLI 27 CRLN 28 CRLN 30 CRLS 31 CRLS 32 CRM 33 CRP-	empt Petition in Cuttack Bench	1144
23 COPI 24 CRA- 25 CRL/ 26 CRLI 27 CRLN 28 CRLN 30 CRLF 31 CRL 32 CRM 33 CRP-	empt Petition in Sambalpur Bench	7
24 CRA- 25 CRL/ 26 CRLI 27 CRLN 28 CRLN 29 CRLN 30 CRLF 31 CRL 32 CRM 33 CRP-	TR-Proceeding relating to Criminal Contempt	116
25 CRLA 26 CRLI 27 CRLI 28 CRLI 29 CRLI 30 CRLE 31 CRLI 32 CRM 33 CRP-	ET-Orginal Petition (Companies Act.)	129
26 CRLI 27 CRLN 28 CRLN 29 CRLN 30 CRLF 31 CRL 32 CRM 33 CRP-	Criminal Appeals	1024
27 CRLM 28 CRLM 29 CRLM 30 CRLF 31 CRLM 32 CRM 33 CRP-	n-Appeal against Judgement/Sentence.	10279
28 CRLM 29 CRLM 30 CRLF 31 CRLT 32 CRM 33 CRP-	P-Appl.for leave to appeal US 378 Cr.P.C.	1439
29 CRLM 30 CRLF 31 CRLT 32 CRM 33 CRP-	1A-Other Miscellaneous Application.	669
30 CRLF 31 CRL7 32 CRM 33 CRP-	1C-Appl.under Sec.482 Cr.P.C.	11624
31 CRL1 32 CRM 33 CRP-	1P-Criminal Miscellaneous Petition	683
32 CRM 33 CRP-	REV-Criminal Revision.	9246
33 CRP-	R-Original Trial.	1
	C-Criminal Miscellaneous Case	25
24 CDDI	Revision Petition.	162
J4 CKKI	EV-Criminal Revision	255
35 CS(C	S)-Civil suits.	1
36 CUSI	REF-Reference under Customs Act.	3
37 CVA-		3
38 CVRI	Civil Appeals	38
39 CVR	Civil Appeals EV-Civil Revision.	19
40 DSR		-
41 EC-E	EV-Civil Revision.	3

43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22
47	FA-First Appeal	1087
48	FAO-First Appeal from Orders.	3334
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	111
51	GCRLA-Government Appeals	415
52	GUAP-Pet. under Guardianship and Wards Act.	14
53	IP(M)-Main Petition (Insolvency ACt.)	1
54	ITA-Appeals Income-tax	412
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1203
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	982
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6408
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	100
65	MATA-Matrimonial Cases (Appeals)	982
66	MFA-FA against Spl. Jurisdiction Cases.	9
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	92
69	OCRMC-Original Crl. Miscellaneous Case	100
70	OJC-Original Jurisdiction case (Writ)	1315
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	115
74	OTC-Other Tax Case.	5
75	OVTA-Tax Appeal Under OVAT ACt.	2
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	4
78	Review Petition in Bhubaneswar Bench	109
79	Review Petition in Cuttack Bench	188
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2151
82	RPFAM-Revision US 19 of Family Court Act.	1653
83	RSA-Second Appeal from Judgement and Decree.	6747
84	RVWPET-Review Petition.	2119
85	SAO-Second Appeal from Appellate Order.	216
86	SA-Second Appeal	2276

87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	173
89	SM-Suo Motu.	46
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1454
93	TA-Tax Appeal	12
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	314
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98	WA-Appeals before DB against SB Judgement	4089
99	WPC(OAB)-Original Application in Berhampur Bench	75
100	WPC(OAC)-Original Application in Cuttack Bench	17187
101	WPC(OA)-Original Application in Bhubaneswar Bench	5371
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	540
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106	WPC(TA)-Transfer Application in Bhubaneswar Bench	11

107	WP(C)-Writ Petition under Art.226 and 227.	71726
	Grand Total	200082